

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 761
ANSWERED ON 07/12/2023

PROMOTION OF SOLAR AND WIND ENERGY

761. SHRI MARGANI BHARAT

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the schemes/policies launched or formulated for the promotion of Solar and Wind Energy in the country during the last five years, especially in Andhra Pradesh;
- (b) the details of the funds allotted, sanctioned and utilised for the development of Solar and Wind Energy so far in the country including Andhra Pradesh; and
- (c) the details of the steps taken/being taken by the Government to set up more solar power plants in the country, especially in Andhra Pradesh?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) The operational schemes for promotion of solar and wind energy in country, including Andhra Pradesh, are given at **Annexure I**
- (b) The total funds released for the development of solar and wind energy in the country, including Andhra Pradesh, during last financial year is Rs 5023.82 crore.
- (c) The details of the steps taken by the Government to set up more solar power plants in the country, including Andhra Pradesh, are given at **Annexure-II**.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA

UNSTARRED QUESTION NO. 761 FOR 07.12.2023

**LIST OF MAJOR OPERATIONAL SCHEMES TO PROVIDE BENEFITS OF SOLAR
ENERGY IN THE COUNTRY**

1. Solar Park Scheme for setting up of at least 50 Solar Parks targeting 40,000 MW of solar power projects.
2. Scheme for setting up 12,000 MW of Grid-Connected Solar PV Power Projects by the Government producers with Viability Gap Funding (VGF).
3. Installation of Grid-Connected Solar Rooftop Power Plants.
4. Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM).
5. Production-linked incentive scheme under “National Programme on high efficiency Solar PV Modules.”
6. Green Energy Corridor Scheme for Intra-State Transmission System.

**ANNEXURE-II REFERRED TO IN REPLY TO PART (c) OF LOK SABHA
UNSTARRED QUESTION NO. 761 FOR 07.12.2023**

**MEASURES UNDERTAKEN TO SCALE UP RENEWABLE ENERGY
INCLUDING SOLAR ENERGY IN THE COUNTRY**

- i) Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route;
- ii) Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025;
- iii) Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30;
- iv) Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale;
- v) Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc;
- vi) Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power;
- vii) Notification of standards for deployment of solar photovoltaic system/devices,
- viii) Setting up of Project Development Cell for attracting and facilitating investments;
- ix) Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects;
- x) Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators;
- xi) Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022;
- xii) Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules);
- xiii) Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges;

- xiv) National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.
- xv) Concessional custom duty exemption on certain components required for manufacturing of wind electric generators,
- xvi) Generation Based Incentive (GBI) is being provided to the wind projects commissioned on or before 31 March 2017,
- xvii) Technical support including wind resource assessment and identification of potential sites through the National Institute of Wind Energy, Chennai.
